



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 27<sup>th</sup> November, 2024

**Notification**

**Sub.: Introduction of E-Filing for Cases in APTEL**

The Appellate Tribunal for Electricity (APTEL) is likely to launch the E-Filing System for the submission of appeals/cases. This digital platform aims to streamline the case filing process, enhance efficiency, and improve accessibility for all stakeholders.

The e-filing system will enable litigants, advocates, and authorized representatives to file their cases online, track case progress, and access relevant case documents securely.

Ld. Advocates/litigants are requested to go through the attached SOP before availing the said facility.

Sd/-

Registrar

**To:**

All Ld. Advocates

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson  
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)  
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)  
PPS to Hon'ble Mr. Virender Bhat, Judicial Member  
PS to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Dy. Registrar (MJS)  
All Notice Boards